

(iii) achieve and maintain a cure rate of >85% in new sputum positive patients for TB and to reduce incidence of new cases to reach elimination status by 2025, (iv) reduce prevalence of blindness to 0.25/1000 by 2025 and disease burden by one third from current levels and (v) achieve and maintain elimination status of Leprosy by 2018, Kala-Azar by 2017 and Lymphatic Filariasis in endemic pockets by 2017.

Further, the NCD Global Monitoring Framework and Action Plan aims to achieve relative reduction in the overall mortality from cardiovascular disease, cancer, diabetes, or chronic respiratory disease upto 10% by 2020 and upto 25% by 2025.

Quality of education in nursing colleges

†3023. SHRI RAM KUMAR KASHYAP: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the State-wise number of nursing colleges coming under Government as well as private sector in the country, at present;

(b) whether Government has received complaints about the quality of education being imparted in these colleges; and

(c) if so, the details thereof and action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) The State-wise number of nursing colleges under Government as well as in private sector in the country is given in the Statement (*See* below).

(b) and (c) Indian Nursing Council has taken a decision to conduct 10% surprise inspection in a year to improved the quality of nursing education. Some of the other steps taken to improve the quality of nursing education are as follows:—

1. Institution should have its own 100 bedded hospital.
2. Institution should have own building within two years of the establishment.
3. Renewals are issued every year after scrutinizing the documents *w.r.t.* INC norms.
4. Faculty details are to be updated on the website by the institution.

† Original notice of the question was received in Hindi.

Statement

*State-wise distribution of Nursing Institutions and the Admission Capacity
in the country as on 31st March, 2016 in Government as well
as in Private Sector*

| State | Institutions | | Seats | | Total | |
|--------------------------------|--------------|------|------------|-------|--------|-------|
| | Government | Pvt. | Government | Pvt. | Instt. | Seats |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| B.Sc. (N) | | | | | | |
| Andaman and Nicobar Islands | 1 | 0 | 40 | 0 | 1 | 40 |
| Andhra Pradesh | 8 | 138 | 381 | 7200 | 146 | 7581 |
| Arunachal Pradesh | 0 | 1 | 0 | 40 | 1 | 40 |
| Assam | 4 | 7 | 230 | 320 | 11 | 550 |
| Bihar | 1 | 4 | 40 | 160 | 5 | 200 |
| Chandigarh | 2 | 0 | 95 | 0 | 2 | 95 |
| Chhattisgarh | 8 | 79 | 390 | 3450 | 87 | 3840 |
| Dadra and Nagar Haveli | 1 | 0 | 60 | 0 | 1 | 60 |
| Daman and Diu | 0 | 0 | 0 | 0 | 0 | 0 |
| Delhi | 7 | 4 | 385 | 210 | 11 | 595 |
| Goa | 1 | 2 | 100 | 80 | 3 | 180 |
| Gujarat | 8 | 61 | 390 | 2800 | 69 | 3190 |
| Haryana | 2 | 33 | 105 | 1500 | 35 | 1605 |
| Himachal Pradesh | 1 | 20 | 60 | 780 | 21 | 840 |
| Jammu and Kashmir | 4 | 8 | 190 | 420 | 12 | 610 |
| Jharkhand | 1 | 8 | 50 | 320 | 9 | 370 |
| Karnataka | 13 | 316 | 790 | 17110 | 329 | 17900 |
| Kerala | 8 | 125 | 525 | 6635 | 133 | 7160 |
| Madhya Pradesh | 4 | 154 | 220 | 6965 | 158 | 7185 |
| Maharashtra | 6 | 94 | 300 | 4125 | 100 | 4425 |
| Manipur | 1 | 6 | 40 | 230 | 7 | 270 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|--------------------------------|-----|------|------|-------|------|-------|
| Meghalaya | 1 | 1 | 50 | 40 | 2 | 90 |
| Mizoram | 2 | 0 | 65 | 0 | 2 | 65 |
| Nagaland | 0 | 1 | 0 | 40 | 1 | 40 |
| Odisha | 1 | 19 | 40 | 860 | 20 | 900 |
| Puducherry | 2 | 13 | 175 | 840 | 15 | 1015 |
| Punjab | 5 | 99 | 260 | 4800 | 104 | 5060 |
| Rajasthan | 8 | 160 | 570 | 7175 | 168 | 7745 |
| Sikkim | 1 | 1 | 100 | 30 | 2 | 130 |
| Tamil Nadu | 5 | 171 | 250 | 9820 | 176 | 10070 |
| Telangana | 6 | 79 | 330 | 4210 | 85 | 4540 |
| Tripura | 0 | 4 | 0 | 180 | 4 | 180 |
| Uttar Pradesh | 5 | 66 | 240 | 3040 | 71 | 3280 |
| Uttarakhand | 6 | 12 | 260 | 540 | 18 | 800 |
| West Bengal | 11 | 11 | 510 | 645 | 22 | 1155 |
| GRAND TOTAL | 134 | 1697 | 7241 | 84565 | 1831 | 91806 |
| M.Sc. (N) | | | | | | |
| Andaman and Nicobar Islands | 0 | 0 | 0 | 0 | 0 | 0 |
| Andhra Pradesh | 1 | 31 | 30 | 578 | 32 | 608 |
| Arunachal Pradesh | 0 | 0 | 0 | 0 | 0 | 0 |
| Assam | 3 | 2 | 57 | 34 | 5 | 91 |
| Bihar | 0 | 0 | 0 | 0 | 0 | 0 |
| Chandigarh | 1 | 0 | 20 | 0 | 1 | 20 |
| Chhattisgarh | 1 | 15 | 25 | 264 | 16 | 289 |
| Dadra and Nagar Haveli | 1 | 0 | 20 | 0 | 1 | 20 |
| Daman and Diu | | | | | 0 | 0 |
| Delhi | 3 | 3 | 45 | 60 | 6 | 105 |
| Goa | 1 | 0 | 25 | 0 | 1 | 25 |
| Gujarat | 2 | 11 | 35 | 236 | 13 | 271 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|--------------------------------|----|-----|------|-------|-----|-------|
| Haryana | 1 | 7 | 30 | 122 | 8 | 152 |
| Himachal Pradesh | 1 | 1 | 25 | 20 | 2 | 45 |
| Jammu and Kashmir | 0 | 2 | 0 | 33 | 2 | 33 |
| Jharkhand | 0 | 1 | 0 | 17 | 1 | 17 |
| Karnataka | 5 | 173 | 62 | 3533 | 178 | 3595 |
| Kerala | 6 | 61 | 130 | 1203 | 67 | 1333 |
| Madhya Pradesh | 2 | 43 | 15 | 665 | 45 | 680 |
| Maharashtra | 3 | 33 | 60 | 577 | 36 | 637 |
| Manipur | 0 | 0 | 0 | 0 | 0 | 0 |
| Meghalaya | 1 | 0 | 10 | 0 | 1 | 10 |
| Mizoram | 0 | 0 | 0 | 0 | 0 | 0 |
| Nagaland | 0 | 0 | 0 | 0 | 0 | 0 |
| Odisha | 1 | 8 | 17 | 145 | 9 | 162 |
| Puducherry | 1 | 6 | 22 | 120 | 7 | 142 |
| Punjab | 2 | 39 | 50 | 750 | 41 | 800 |
| Rajasthan | 5 | 19 | 100 | 285 | 24 | 385 |
| Sikkim | 0 | 1 | 0 | 25 | 1 | 25 |
| Tamil Nadu | 2 | 80 | 65 | 1765 | 82 | 1830 |
| Telangana | 1 | 24 | 30 | 474 | 25 | 504 |
| Tripura | 0 | 2 | 0 | 22 | 2 | 22 |
| Uttar Pradesh | 0 | 14 | 0 | 292 | 14 | 292 |
| Uttarakhand | 1 | 4 | 18 | 67 | 5 | 85 |
| West Bengal | 8 | 4 | 135 | 77 | 12 | 212 |
| GRAND TOTAL | 53 | 584 | 1026 | 11364 | 637 | 12390 |
| P.B.B.Sc. (N) | | | | | | |
| Andaman and Nicobar Islands | 0 | 0 | 0 | 0 | 0 | 0 |
| Andhra Pradesh | 0 | 30 | 0 | 880 | 30 | 880 |
| Arunachal Pradesh | 0 | 0 | 0 | 0 | 0 | 0 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|---------------------------|---|-----|-----|------|-----|------|
| Assam | 0 | 4 | 0 | 115 | 4 | 115 |
| Bihar | 0 | 1 | 0 | 30 | 1 | 30 |
| Chandigarh | 1 | 0 | 40 | 0 | 1 | 40 |
| Chhattisgarh | 1 | 17 | 20 | 505 | 18 | 525 |
| Dadra and Nagar Haveli | 1 | 0 | 20 | 0 | 1 | 20 |
| Daman and Diu | 0 | 0 | 0 | 0 | 0 | 0 |
| Delhi | 1 | 2 | 20 | 50 | 3 | 70 |
| Goa | 1 | 0 | 10 | 0 | 1 | 10 |
| Gujarat | 1 | 17 | 30 | 460 | 18 | 490 |
| Haryana | 1 | 26 | 30 | 710 | 27 | 740 |
| Himachal Pradesh | 1 | 4 | 30 | 110 | 5 | 140 |
| Jammu and Kashmir | 0 | 4 | 0 | 150 | 4 | 150 |
| Jharkhand | 1 | 4 | 30 | 90 | 5 | 120 |
| Karnataka | 4 | 189 | 160 | 6850 | 193 | 7010 |
| Kerala | 6 | 45 | 190 | 1575 | 51 | 1765 |
| Madhya Pradesh | 3 | 59 | 100 | 1610 | 62 | 1710 |
| Maharashtra | 2 | 55 | 50 | 1545 | 57 | 1595 |
| Manipur | 0 | 0 | 0 | 0 | 0 | 0 |
| Meghalaya | 0 | 1 | 0 | 30 | 1 | 30 |
| Mizoram | 0 | 0 | 0 | 0 | 0 | 0 |
| Nagaland | 0 | 1 | 0 | 20 | 1 | 20 |
| Odisha | 1 | 5 | 40 | 170 | 6 | 210 |
| Puducherry | 1 | 6 | 25 | 195 | 7 | 220 |
| Punjab | 3 | 89 | 85 | 2850 | 92 | 2935 |
| Rajasthan | 2 | 45 | 45 | 1230 | 47 | 1275 |
| Sikkim | 0 | 1 | 0 | 50 | 1 | 50 |
| Tamil Nadu | 2 | 75 | 90 | 2580 | 77 | 2670 |
| Telangana | 0 | 18 | 0 | 530 | 18 | 530 |
| Tripura | 0 | 1 | 0 | 20 | 1 | 20 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|---------------|----|-----|------|-------|-----|-------|
| Uttar Pradesh | 2 | 29 | 50 | 820 | 31 | 870 |
| Uttarakhand | 1 | 5 | 30 | 140 | 6 | 170 |
| West Bengal | 7 | 4 | 330 | 125 | 11 | 455 |
| GRAND TOTAL | 43 | 737 | 1425 | 23440 | 780 | 24865 |

Note: Institutions have been closed due to non-admission of students in last two years.

Selection of director, AIIMS, New Delhi

†3024. CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that complaints have been received about neglecting seniority among names forwarded by selection committee for the post of Director in All India Institute of Medical Sciences, New Delhi;

(b) if so, the steps taken in view of the seriousness of the complaints; and

(c) the details of the procedure adopted for selection against the said post and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) and (b) No such complaints has been received.

(c) In accordance with the guidelines, the post of Director, AIIMS, New Delhi was advertised in various national dailies (English and Hindi). A Search-cum-Selection Committee constituted with the approval of Department of Personnel and Training scrutinized the application received and recommended a panel of three officers for consideration of the Institute Body of AIIMS, New Delhi. The Institute Body accepted the recommendation of the Search-cum-Selection Committee. Thereafter, the panel was sent for consideration of Appointments Committee of Cabinet (ACC). The ACC has since approved the appointment of Director, AIIMS, New Delhi.

† Original notice of the question was received in Hindi.